THE HIGH COURT OF MEGHALAYA AT SHILLONG NOTIFICATION

Dated, Shillong the___September, 2019

No.HCM/II/149/2019/Lib_____Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute the Editorial Committee comprising the following for publication of Volume 4 Issue 1 (2019) of the Newsletter of the High Court of Meghalaya.

- Smti Evakordor Lyngdoh, Chief Librarian, High Court of Meghalaya as Chief Editor and
- 2. Smti. Anindita Y. Sarki, Deputy Registrar, High Court of Meghalaya as Editor.

The said Committee is directed to complete the requisite task by December 31, 2019.

By Order,

REGISTRAR GENERAL

Memo No. HCM/II/149/2019/Lib 5968 A Shillong the 24 Sept , 2019 Copy to: -

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr.Justice H.S Thangkhiew.
- 3. Smti. Evakordor Lyngdoh, Chief Librarian, High Court of Meghalaya, for information and necessary action.
- 4. Smti. Anindita Y. Sarki, Deputy Registrar, High Court of Meghalaya for information and necessary action.
- The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 6. Office File.

REGISTRAR GENERAL